

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

ORIGINAL APPLICATION NO.170/000145/2018

DATED THIS THE 24TH DAY OF OCTOBER, 2018

HON'BLE DR.K.B.SURESH ...MEMBER(J)
HON'BLE SHRI DINESH SHARMA ...MEMBER(A)

Vijayakumar,
Aged about 53 years,
S/o Srinivasa Rao Kulkarni,
Working as Sub Postmaster,
Rangampet S.O.,
Kalaburgi Division,
Kalaburgi-585 101.
Residing at No.7, 'Srinidhi',
House No.11-366/39 (A),
New Raghavendra Colony,
Kalaburgi-585 103.Applicant.

(By Advocate Shri P. Kamalesan)

Vs.

1. Union of India
Rep. by its Secretary,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001.
2. Chief Post Master General,
Karnataka Circle,
Bengaluru-560 001.
3. Post Master General ,
N.K. Region,
Dharwad-580 001.
4. Senior Supt. Of Post Offices,
Kalaburgi Postal Division,
Kalaburgi-585 101.Respondents

(By Standing Counsel Shri S. Sugumaran for Respondents)

ORDER (ORAL)

HON'BLE DR.K.B.SURESH ...**MEMBER(J)**

Heard. The matter seems to be covered by our order at Annexure -3 which was challenged before the Hon'ble High Court and which ensued in Annexure -4 order and that was challenged before the Hon'ble Supreme Court and the Supreme Court having dismissed the SLP, the matter has now become final. In fact there were several other cases in the Hon'ble Apex Court and all the SLPs have been dismissed. Now the respondents have issued a general order granting benefits claimed for by the applicant and others like him. Therefore, there is no need to continue with the process. The same benefits to be extended to the applicant within the next 2 months.

OA disposed of as above. No costs.

(DINESH SHARMA)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in OA No.170/00145/2018

1. Annexure A1 : Copy of representation dated 26.12.20152.
2. Annexure A2 : Copy of PMG, North Karnataka Region, Dharwad letter dated 09.10.2017.
3. Annexure A3 : Copy of Hon'ble CAT, Bengaluru order dated 303.6.2015 in OA.1553 to 1563/13.
4. Annexure A4 : Copy of Hon'ble High Court order dated 25.8.2016 in WP. Nos.36923/2016 C/w WP. Nos. 32846 – 32858 to 32867/2016 – SCAT.
5. Annexure A5 : Copy of Hon'ble Apex Court order dated 11.8.2017 in SLP CC.Nos. 2286-2295/2017.
6. Annexure A6 : Copy of Govt. of India, Ministry of Communication, Dept. of Post, Pay Commission Cell, Dak Bhavan, New Delhi letter dated 14.12.2017.

Annexures referred to by the respondents

1. Annexure R1: Copy of Office Memorandum dated 13.10.2008.
